railway workers under Rule 14(ii) of the Railway Discipline and Appeal Rules was not in order;

- (b) if so, whether the orders of removal from service served upon the railway workers have since been withdrawn; and
- (c) if the answer to part (b) above be in the negative the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) :(a) Yes Sir.

(b) and (c) Government have filed appeal against the judgment of Calcutta High Court in certain cases and the question of withdrawing the orders in such cases, does not arise. In cases, however, where no appeal has been filed, the emloyees have already been taken back to service.

बिहार में श्रान्दोलनों के कारण रेल को हुई क्षति

* 10. श्री गुणानंव ठाकुर : श्री कल्प नाथ : श्री जगदीश जोशी : श्री नागेश्वर प्रसाद शाही : श्री नत्थी सिंह :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

- (क) बिहार राज्य में 7 सितम्बर से 31 अक्तूबर 1974तक की अविध के दौरान आन्दोलनों के कारण रेल-सम्पत्ति को कितनी क्षति पहुंची ; श्रीर
- (ख) इस संबंध में रेलवे ने क्या उपाय किये हैं ?

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†[Damage caused to railways due to agitations in Bihar

*10. SHRI GUNANAND THAKUR:
SHRI KALP NATH:
SHRI JAGDISH JOSHI:
SHRI NAGESHWAR PRASAD
SHAHI:
SHRI NATHI SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) the extent of damage caused to railway property in Bihar on account of agitations during the period from 7th September to the 31st October, 1974; and
- (b) what measures have been taken by Railways in this regard?

रेल मंत्री (श्री लिलत नारायण मिश्र): (क) ग्रीर (ख) सूचना इकट्ठी की जा रही है ग्रीर सभा पटल पर रख दी जायेगी।

† [THE MINISTER OF RAILWAYS (SHR! L. N. MISHRA): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

Barauni Fertilizer Plant

*11. SHRI JAGDISH JOSHI:
SHRI KALP NATH:
SHRI GUNANAND THAKUR.
SHRI NAGESHWAR PRASAD
SHAHI:
SHRI NATHI SINGH:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) the number of displaced persons who were assured of employment at the time of acquisition of their lands for setting up the Barauni Fertilizer Plant and the year in which their names were registered for such employment;
- (b) the number of such displaced persons who have been provided employment upto the 31st October, 1974; and
- (c) whether the remaining persons would be provided employment in Urea and Potash Fertilizer Plants?